GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:375
ANSWERED ON:24.02.2010
POLICY FOR INTERNATIONAL CIVIL NUCLEAR COMMERCE
Shanavas Shri M. I.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government is considering to frame a policy for undertaking international civil nuclear commerce that wifl also have specific provisions for conducting trade with countries where it has not signed a bilateral agreement on the peaceful use of atomic energy;
- (b) if so, the details thereof including the salient features of the policy;
- (c) whether such a decision would have any effect on the existing agreement on civil nuclear cooperation agreements with other nations;
- (d) if so, whether such an agreements would be in conformity with the international Atomic Energy Agency (IAEA) safeguard; and
- (e) if so the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

(a) to (e) A decision on framing a policy for undertaking international civil nuclear commerce has not yet been taken.